CRL.A. No. 3 of 2014

BEFORE
THE HON'BLE MR. JUSTICE T. NANDAKUMAR SINGH
THE HON'BLE MR. JUSTICE S.R. SEN

01.04.2015

(T Nandakumar Singh, J)

Heard Mr. B. Bhattacharjee learned Amicus Cureae appearing for the appellant as well as Mr. R. Gurung, learned GA appearing for the State.

List this case on *24.04.2015* for hearing.

JUDGE **JUDGE**

D. Nary

MC(WA) No. 29 of 2015

BEFORE
THE HON'BLE MR. JUSTICE T. NANDAKUMAR SINGH
THE HON'BLE MR. JUSTICE S.R. SEN

01.04.2015

(T Nandakumar Singh, J)

Heard Mr. K. Paul, learned counsel for the appellant who submits at the Bar that due to bonafide typographical mistakes, there are some errors in the memo of writ appeal and accordingly, prayed for leave of this court for correcting the said typographical mistakes.

Prayer is granted.

It is made clear that the corrected memo of writ appeal should also be furnished to the learned counsel for the respondents.

List this case on 14.04.2015.

JUDGE **JUDGE**

D. Nary

W.A. No. 49 of 2010

BEFORE
THE HON'BLE MR. JUSTICE T. NANDAKUMAR SINGH
THE HON'BLE MR. JUSTICE S.R. SEN

01.04.2015

(T Nandakumar Singh, J)

Heard Ms. M. Mahanta, learned counsel who submits at the Bar that Mr. S. Chakravarty, learned counsel for the respondents is indisposed. Accordingly, prays for passing over this case.

Prayer is granted.

List this case on *24.04.2015*.

JUDGE **JUDGE**

D. Nary

WP(C) No. 356 of 2012

BEFORE
THE HON'BLE MR. JUSTICE T. NANDAKUMAR SINGH
THE HON'BLE MR. JUSTICE S.R. SEN

01.04.2015

(T Nandakumar Singh, J)

Heard Mr. K. Paul, learned counsel for the petitioners as well as Mr. N.D. Chullai, learned Sr. GA appearing for the State.

Hearing will be continued on 08.04.2015.

In the meanwhile, the petitioners may file reply affidavit to the additional affidavit filed by the respondents.

List this case on *08.04.2015*.

JUDGE **JUDGE**

D. Nary